

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP (IB) No. 117/Chd/Pb/2018

**Under Section 7of the
Insolvency and Bankruptcy
Code, 2016.**

In the matter of:

JBD Diesels

...Petitioner-Operational Creditor

Vs.

Macro Ventures Pvt. Limited

...Respondent-Corporate Debtor

Present: Mr. G.S. Sarin, Practising Company Secretary for Ms. Eshna
Kumar, Advocate for the petitioner.

On the request of authorised representative appearing for the
petitioner, the matter is adjourned to 19.09.2018 for arguments.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

Sd/-
(Pradeep R. Sethi)
Member(Technical)

July 23, 2018
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